

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

110. I.A. 2665/2021 (54(1))

I.A. 5700/2023

In

C.P.(IB)-1425/MB/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.06.2024**

NAME OF THE PARTIES: Bank of India

V/s.

Nimit Steel & Alloys Pvt Ltd.

Appearance

For Applicant : Adv. Suraj Chaudhary i/b Adv. Deep Shah in I.A No.
5700/2023,

Adv Geeta Toraskar i/b PRM Legal for Liquidator is present through VC.
SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

List this matter on **01.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Harshada---

Sd/-
LAKSHMI GURUNG
Member (Judicial)